

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1738  
ANSWERED ON:22.07.2014  
POLICY ON GM CROPS  
Venugopal Dr. Ponnusamy

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government is considering to revise the policy on Genetically Modified (GM) crops;
- (b) if so, the details thereof;
- (c) whether GM crops have been introduced to ensure food security in the country;
- (d) if so, the details thereof; and
- (e) whether the Government proposes to conduct research and trials on GM crops and if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. SANJEEV KUMAR BALYAN)

- (a) & (b): The Government policy is to allow GM crops after full scientific evaluation of its biosafety and impact on the environment and on the consumers.
- (c) & (d): Cotton is the only GM crop (Bt. Cotton) approved for commercial cultivation in the country.
- (e): The Government of India follows the policy of 'case to case basis' for approval of GM crops.

Review Committee on Genetic Manipulation (RCGN) under the Department of Bio-technology (DBT) and Genetic Engineering Appraisal Committee (GEAC) under the Ministry of Environment and Forests and Climate Change are the competent regulatory agencies to approve Biosafety Research Trials-I and Trials-II, commonly known as BRL-I and BRL-II Trials, respectively.